

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.215 – IA 680 of 2022  
In  
CP(IB) 88 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Indu Corporation Pvt Ltd  
V/s

Shree Narmada Architectural Systems Ltd

.....Applicant

.....Respondent

**Order delivered on 30/01/2023**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Vishal Dave, Adv. a.w Nipun Singhvi, Adv.  
For the Income Tax :

**ORDER**

**IA 680 of 2022**

Learned Counsel Mr. Dave for the applicant is not audible, hence, matter stands adjourned.

List on 02.03.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**